

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF YOUTH AFFAIRS)**

**LOK SABHA
UNSTARRED QUESTION NO. 719
TO BE ANSWERED ON 20.07.2017**

Scouts and Guides

719. SHRI. ASADUDDIN OWAISI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) Whether the Government has received complaints of irregularities in the functions of 'Bharat Scouts and Guides' and 'Hindustan Scouts and Guides' and if so, the reaction of the Government thereto;**
- (b) Whether the Government has set up a committee to look into these complaints and if so, the details thereof;**
- (c) Whether the said committee has submitted its report to the Government and if so, the main recommendations made in that report;**
- (d) the total funds sanctioned by the Government to these two organizations during each of last three years and the current year; and**
- (e) the steps taken/being taken by the Government to revamp/revive these two organizations for their efficient functioning?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) & (b): Yes, madam. Complaints of irregularities in the functioning of scouting and guiding organizations from various sources have been received. On receiving the complaints, a seven members high Level Committee was appointed by Ministry of Youth

Affairs and Sports to enquire into and to review the activities, organizational setup and financial management etc of the scout and Guide organisation.

(c) to (e): The High Level Committee has submitted its final report. The main recommendations of the committee to revamp/review the Scouts and Guides Organization for their efficient functioning are as follows:

- I. Need of cooperation and support from the State/UT Govt., CBSE, Kendriya Vidyalay Sangathan and Navoday Vidyalaya Sangathan .**
- II. Scouts and Guides activities in Private Schools is required to be promoted.**
- III. Creation of permanent cell for supervision of scouting and guiding activities.**
- IV. Govt. Nominees on Governing body of scouting and guiding organizations.**
- V. Appointment of Chartered Accountant for External Audit by the Ministry.**
- VI. Preparation of Manual of administration and curriculum reconstruction in Scouting and Guiding organization etc.**

The total funds sanctioned and released to ‘Bharat Scouts and Guides’ and ‘Hindustan Scouts and Guides’ for the last three years is as below:-

Name of the Organization	Amount released in 2014-2015	Amount released in 2015-2016	Amount released in 2016-2017
Bharat Scouts and Guides	Rs. 68 Lakhs	Rs. 75 Lakhs	Rs. 75 Lakhs
Hindustan Scouts and Guides	Rs. 32 Lakhs	Rs. 75 Lakhs	Rs. 75 Lakhs

No amount for 2017-2018 has been released to ‘Bharat Scouts and Guides’ and ‘Hindustan Scouts and Guides’ till date.
